

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong, the 27th March, 2024

NO. LJ (B) 17/2019/283- In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973 the Governor of Meghalaya hereby appoints with immediate effect the following Non-MCS Officers as Executive Magistrates and further under sub-section (2) thereof, as Sector/Zonal Magistrates/Static Surveillance Team, Flying Squad in connection with the forthcoming General Election to the Lok Sabha – 2024 for a period up to the end of the Election process.

SL. NO.	Names of Officers and Designation	Jurisdiction of the conferment of the power of Executive Magistrate	To be placed with District/Sub-Division
1.	Smti Anwey D. Sangma, DPM, MSRLS, Baghmara.	South Garo Hills, Baghmara	Deputy Commissioner, Baghmara.
2.	Smti Werish A. Sangma, Deputy Manager.	-do-	-do-
3.	Shri Eightstarly Marak, Field Cordinator, BPMU, Chokpot.	-do-	-do-
4.	Shri Lohan B. Marak, Field Cordinator, BPMU, Chokpot.	-do-	-do-
5.	Smti Evelyne Grace K.Ch. Momin BPM, BPMU, Gasuapara.	-do-	-do-
6.	Shri Zebulun R. Sangma, Project Associate, BPMU, Baghmara.	-do-	-do-
7.	Shri Leoline R. Marak, Project Associate, BPMU, Baghmara.	-do-	-do-
8.	Shri Bakran Sangma, BPM, RGSA, Baghmara.	-do-	-do-
9.	Smti Santha N. Sangma, Programme Associate.	-do-	-do-
10.	Shri Tangan T. Sangma, Asst. Manager.	-do-	-do-
11.	Shri Cheman N. Sangma, Asst. Manager.	-do-	-do-
12.	Shri Cheman Ch. Sangma, Programme Associate.	-do-	-do-
13.	Shri Pinku K. Marak, GIS, DPMU.	-do-	-do-
14.	Shri Baniatyllilang Nongsiej, DPMU, GIS.	-do-	-do-
15.	Shri Pantura Agasi R. Marak, Field Engineer.	-do-	-do-
16.	Smti Judith M. Sangma, Asst. Manager, Gasuapara.	-do-	-do-
17.	Smti Benilitha P. Marak, Programme Associate, Rongara.	-do-	-do-
18.	Smt. Silkame R. Marak, Asst. Teacher, Chokpot Govt. Upper Primary School.	-do-	-do-

19.	Smti Anika M. Sangma, Asst. Teacher, Rongara Govt. Upper Primary School.	-do-	-do-
20.	Smti Tasi Chera R. Marak, Asst. Teacher, Chokpot Govt. Upper Primary School.	-do-	-do-
21.	Shri Nilendu Koch, Asst. Teacher, Rongara Govt. Upper Primary School.	-do-	-do-
22.	Smti Ambalikha N. Sangma, Asst. Teacher, Silkigre Govt. Upper Primary School.	-do-	-do-

Sd/-
(M.M. Sangma),
Joint Secretary to the Govt. of Meghalaya,
Law (B) Department

MEMO.NO. LJ (B) 17/2019/283-A,

Dated Shillong, the 27th March, 2024

Copy to:-

1. Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-Ordinary Gazette of the Govt. of Meghalaya.
2. The Deputy Commissioner/District Election Officer, South Garo Hills, Baghmara with reference to letter No. SGH/EL.66/Lok-Sabha-2024/126, Dt. 26.3.2024.
3. Personnel A.R (A) Department.
4. Election Department.
5. Data Entry Operator, Law (A) Deptt. for uploading in the Meghalaya web site.
6. Director of Information and Public Relation, Meghalaya, Shillong

By Order etc.,



Joint Secretary to the Govt. of Meghalaya
Law (B) Department